

**Proposal to bring Howrah and Hoogly Districts under Calcutta Telephone System**

4001. SHRI PRIYA RANJAN DAS MISTRI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Ministry propose to bring the Howrah and Hooghly Districts under Calcutta Telephone system during the Seventh Five Year Plan ; and

(b) if so, whether Government propose to give special priority for microwave link for the 66, 67, 69 and 62 Exchanges under Calcutta Telephones immediately ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : Some areas of Howrah and Hooghly Districts are already served by Calcutta Telephone System. There is no proposal to bring the rest of Howrah and Hooghly Districts under Calcutta Telephone System.

(b) '67' and '62' Telephone Exchange of Calcutta Telephones are connected by microwave link. There is no proposal to provide Microwave link for '66' and '69' exchanges at present.

**Assets and Turnover of Top Ten Industrial Houses**

4002. SHRI V. SOBHANAND-REESWARA RAO : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) the total turnover of the companies managed by the top ten groups for the year 1983-84 ;

(b) the total value of assets of the companies owned or managed by the top ten industrial Business Houses in the country ; and

(c) the increase in the turnover and value of assets in the last five years period in respect thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c) : The turnover and assets in 1983 and increase thereof during 1978-83 of the top ten Industrial Houses in the country ranked according to their assets in 1983 are given below :

	Rs. in Crores	
Turnover	1983	11003
Assets	1983	9858
Increase in turnover	1978-83	6106
Increase in assets	1978-83	6011

**Setting up of Cement Factory at Sunki**

4003. SHRI GIRIDHAR GOMANGO : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether the Ministry has issued any letter of intent to Government of Orissa for cement factory at Sunki in Keraput District ;

(b) if so, when it was issued and the steps taken by Government of Orissa to start the preliminary work to construct the buildings and other infra-structures since then ;

(c) the progress made and funds provided by Government for this factory ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (d) : A letter of intent was issued on 26th December, 1983 to M/s. Industrial Promotion and Industrial Corporation of Orissa Ltd., a Government of Orissa Undertaking for the establish-

ment of a new Undertaking at Sunki, District Koraput in the State of Orissa for manufacture of cement. From the reports so far received from the Corporation, it is seen that the following progress has been made in the implementation of the project :

- (i) A private promoter for setting up the project in the joint sector has been finalised.
- (ii) Site has been selected.
- (iii) Raw material sources have been identified.

They have also informed that they would be approaching financial institutions for term loans.

#### Production of Telecommunication Equipment

4004. SHRI ANANTA PRASAD SETHI :  
SHRI B. V. DESAI :

Will the Minister of COMMUNICATIONS be pleased to state ;

(a) whether Government have made assessment regarding the gap of production and demand for telephone communication equipment including telephone instruments ;

(b) whether initiative has also been taken to involve the private sector in the production of Telecommunication equipment ;

(c) whether there is any proposal under consideration of Government to allow private sector industry to produce telecommunication equipment with foreign collaboration under the new policy guidelines ; and

(d) the details regarding the guidelines for foreign collaboration in the private sector ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : Yes, Sir.

(b) Yes, Sir. Measures have been initiated to encourage growth of telecommunication industry in the country through relaxation of policy from 100% public sector manufacture to secure cooperation of private sector in the manufacture of telecommunication equipment as announced in Parliament by Deputy Minister of Electronics on 23rd March, 1984.

(c) and (d) : The private sector industry will be permitted foreign collaboration for certain telecommunication products based on merits. Technology may also be acquired by Government through centralised purchase in certain areas, particularly in the field of switching and transmission equipment.

#### Manufacture of Bulk Drugs

4005. SHRI JAGANNATH PATTA-  
NAIK : Will the Ministers of CHEMI-  
CALS AND FERTILIZERS be pleased to state :

(a) the names of American companies which have been manufacturing a number of bulk drugs from the basic stages involving high technology ;

(b) the names of these drugs and the stages from which these are manufactured ;

(c) whether some items have been declared as involving the technology ; and

(d) if so, the details thereof ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (d) : The High Level Committee constituted by the Government in 1978 for identifying drugs involving high technology has inter alia found 21 drug companies manufacturing high technology drugs from basic stage. Details in this regard are given in the attached Statement.

None of these items were declared to be involving low technology.